

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-67/2022/3000/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Lohit Kumar Saikia,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati the <sup>05<sup>th</sup></sup> April, 2023.

Sub: **Station leave .**

Ref:- Your letter No. DJSV/STDR/2175/2023, dtd. 31.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission (i) from the evening of 05.04.2023 till the morning of 09.04.2023** and **(ii) from the evening of 12.04.2023 till the morning of 15.04.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-67/2022/3001/A, dated 05/04/23.**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**